

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-90/1996/4804 /A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Murtaza Ahmed Choudhury,  
District & Sessions Judge,  
Dhemaji.

Dated Guwahati, the 18<sup>th</sup> June, 2022

Sub:- **Restricted holiday.**

Ref:- Your Letter No.DJDH/1814/2022, dated 29.06.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **Restricted holiday on 30.06.2022 along with station leave permission from the evening of 29.06.2022 till the morning of 01.07.2022**, has been granted. The next senior most Judicial officer at the station would remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-90/1996/4805/A, dated** , 18-07-2022

Copy to:

1. ✓ The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

Pae